

ITEM NO.1502
(For Judgment)

COURT NO.12

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8717/2015

BHARAT SANCHAR NIGAM LTD. & ANR.

Appellant(s)

VERSUS

SANDEEP CHOUDHARY & ORS.

Respondent(s)

Date : 28-04-2022 This appeal was called on for pronouncement of judgment today

Dr. Rajeev Dhavan, Sr. Adv. (Amicus Curiae)
Mr. Gaurav Agrawal, Adv.

For Appellant(s) Mr. Pradeep Kumar Mathur, AOR
Mr. Chiranjeev Johri, Adv.

For Respondent(s) Mr. Puneet Jain, Adv.
Mr. Christi Jain, Adv.
Mr. Umang Mehta, Adv.
Ms. Shruti Singh, Adv.
Mr. Yogit Kamat, Adv.
Ms. Pratibha Jain, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mrs. Justice B.V. Nagarathna.

The appeal is dismissed in terms of the signed reportable judgment. Pending applications, if any, shall stand disposed of.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NISHA TRIPATHI)
BRANCH OFFICER

(signed reportable judgment is placed on the file)